

be paid to it at frequent intervals. Greater care is being paid for proper maintenance of track.

A special safety team has been constituted in the Railway Board to carry out field checks. The trend of accidents is being constantly reviewed by the Railway Board and remedial measures are being taken.

General Managers have programmed to make a special safety inspection of all the trunk routes by November, 1981.

Joint patrolling of track by armed RPF staff and engineering staff over affected sections has been introduced. Barring of bolts of the fish plates at vulnerable sections is also being done.

Assistance to Seychelles

2725. SHRI RAMAKRISHNA MORE: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of India have extended assistance to Seychelles, the specific projects for which the assistance has been envisaged ;

(b) whether the details relating to this assistance have been finalized ; and

(c) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) (a) to (c).
Yes, Sir.

Government has extended assistance to Seychelles both under the Indian Technical and Economic Cooperation (ITEC) Programme and in the form of a Government credit.

Indian assistance to Seychelles has so far consisted of the following :

(i) A gift of galvanised corrugated sheets worth Rs. 5 lakhs (1979) ;

(ii) Deputation of experts (since 1979) ;

(iii) Conduct of a study for the improvement of fisheries and sericulture in Seychelles (1980) ;

(iv) Offer of fifteen scholarships in various subjects (1981) ;

(v) Extension of Government credit of Rs. 2.5 crores for the purchase of equipment and material for a low-cost housing project in Seychelles (1981) ;

(vi) Announcement of a gift of two Chetak helicopters (1981).

Manufacture of misbranded and Imitated popular drugs

2726. SHRI RAM VILAS PAVAN :

SHRI RAJNATH SONKAR SHASTRI :
SHRI RASHEED MASOOD :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the large scale manufacture and sale of misbranded and imitated wide range of popular drugs in the country ;

(a) if so, details thereof ; and

(c) measures taken by Government to educate the people regarding the manufacture and sale of such drugs as also to review the existing Act with a view to plug the loopholes which give immunity to the manufacturers of such drugs ?